HIGH COURT OF JUDICATURE AT BOMBAY,
NAGPUR BENCH, NAGPUR

N O T I C E

IN SUPERSESSION OF Notice dated 16.02.2023 and in view of Partial Modifications w.e.f. 27.02.2023, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Nagpur Bench** that on **Monday, 27th February 2023** and **Tuesday, 28th February 2023** :

The Division Bench comprising of the **Hon'ble Shri Justice Sunil B. Shukre** and the **Hon'ble Shri. Justice M. W. Chandwani** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri Justice Rohit B. Deo.**

Date : 24th February 2023

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)

High Court, Appellate Side,
Bombay.